

FILING UNDER CLAUSE (CA) OF SUB-REGULATION 2 OF THE CIRP REGULATIONS 2016  
 NAME OF THE THE CORPORATE DEBTOR  
 DATE OF COMEMNCEMENT OF CIRP  
 LIST OF CREDITORS AS ON

SHRIVALLABH PITTIE INDUSTRIES LIMITED  
 07/03/24  
 06/04/24

SN	NAME OF CREDITOR	DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED				AMT OF MUTUAL DUES THAT MAY BE SET OFF	AMOUNT OF CLAIM NOT ADMITTED	CLAIM UNDER VERIFICATION	REMARKS
		DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM PROVISIONALLY ADMITTED	NATURE OF CLAIM	AMT COVERED BY GUARANTEE	RELATED PARTY				
0			0.00	0.00		0.00		0.00%	0.00	0.00	0.00